

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
M.A. No. 210 of 2017**

Zinat Khatoon & Others

...

Appellants

-versus-

Hiraman Mahto & Others

...

Respondents

**CORAM : HON'BLE MR. JUSTICE ANANDA SEN
THROUGH VIDEO CONFERENCING**

5/ 05.04.2021 Mr. Jayant Kumar Pandey, learned counsel prays for some time to
file vakalatnama on behalf of the appellants.

Prayer for time is allowed. This case is adjourned.

(Ananda Sen, J.)

Kumar